

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

Dated: 3<sup>rd</sup> March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Appeal No.32 of 2009 &  
IA No. 67 of 2009**

**Chhattisgarh State Power Dist. Co. Ltd. .... Appellant (s)  
Versus  
Salasar Steel & Power Dist. Ltd. & Anr. ....Respondent (s)**

**AND**

**Appeal No.33 of 2009 &  
IA No. 70 of 2009**

**Chhattisgarh State Power Dist. Co. Ltd. .... Appellant(s)  
Versus  
Abhijit Infrastructure. Ltd. & Anr. .... Respondent(s)**

**Appeal No.118 of 2009**

**Chhattisgarh State Power Dist. Co. Ltd. .... Appellant (s)  
Versus  
Jayaswal Neco Industries Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant(s): None  
Counsel for the Respondent(s): Ms. Surabhi Sharma &  
Ms. Sikha Ohri for R.1 (in Appeal 32/09)

Mr. M.G. Ramachandran, Mr. Anand K.  
Ganesan & Ms. Swapna Seshadri for CSERC

**ORDER**

It is reported that the Written Submissions have already been filed in Appeal Nos. 32 & 33 of 2009. Now the learned counsel for Respondent No.2 in Appeal No. 118 of 2009 is filing the Written Submissions today.

***Judgment is Reserved.***

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**